

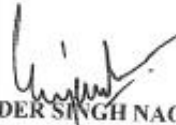
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

Subject:- Prayer Meeting in memory of Hon'ble Mr. Justice Vaimiki J. Mehta, Delhi High Court, New Delhi.

With profound sorrow and grief this is to inform that Hon'ble Mr. Justice Vaimiki J. Mehta, Delhi High Court, New Delhi, has left for his heavenly abode on 01.03.2019.

The 'Prayer Meeting' in his memory will be held on Sunday i.e. 03rd March, 2019 from 03:30 pm to 05:00 pm at Sirifort Auditorium 1, New Delhi.


(GAJENDER SINGH NAGARI)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 577/13492-13642
/ACJ(Central)/2019

Dated, Delhi the 02nd MAR 2019

Copy forwarded for necessary information and necessary action to :

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South- West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini /Saket /KKD Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.


ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI